

उद्योगों की स्थापना के लिए गुजरात और अन्य राज्यों में दो पिछड़े हुए जिलों का चयन

2315. श्री मोतीबाई प्रार० चौधरी क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने प्रत्येक राज्य के दो पिछड़े हुए जिलों का चयनात्मक आधार पर औद्योगिक विकास करने के लिए 2500 करोड़ रुपए की कोई योजना तैयार की है और यदि हाँ, तो तत्संबंधी ब्यापार क्या है ?

(ख) इस प्रयोजन के लिए जिलों का चयन करने के लिए क्या मानदण्ड निर्धारित किये गये हैं और उनका आधार क्या है ;

(ग) प्रत्येक जिले में वर्ष-वार और मद-वार कितना खर्च किया जाना है; और

(घ) यदि इस प्रयोजन के लिए जिलों का चयन कर लिया गया है तो इस योजना के अन्तर्गत गुजरात के कौन-कौन से जिले चुने गये हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) : (क) जी नहीं।

(ख) से (घ) प्रश्न ही नहीं उठते।

Report of High Powers Committee on Ecological Balance

2316. ACHARYA BHAGWAN DEV: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the suggestions made by the high powered committee on the Ecological Balance have been accepted by Government;

(b) if so, the suggestions on which Government have initiated action for implementation; and

(c) the time by which implementation of the remaining suggestions would start?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) to (c) The Report of the High Powered Committee to recommend legislative measures and administrative machinery for ensuring environmental protection was submitted to the Prime Minister on 15 September, 1980. The principal recommendation of the Committee was that a new Department of Environment (DOE) should be set up at the Centre to give due recognition to the importance of environmental protection in the context of plans for national development. This recommendation has been accepted by the Government and the Department of Environment (Paryavaran Vibhag) has been set up at the Centre vide President of India's Notification No. Doc. CD-1016 80, dated 1 November, 1980. The remaining recommendations by the High Powered Committee have been remitted to the newly created Department of Environment, for being put up to Government in appropriate form for necessary approval and implementation.

Use of "Stock Witness for Conviction of Persons"

2317. SHRI ATAL BIHARI VAJ-PAYEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to Arun Shorie's article in 'Indian Express' regarding "stock witnesses" being used by police in obtaining conviction of persons;

(b) main points raised therein;

(c) number of persons so convicted in each of the last three years in Delhi, Bombay, Madras and Calcutta; and

(d) Government's reaction to the practice and steps taken and to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.